

Domestic and foreign institutions

†4671. SHRI RAVI SHANKAR PRASAD:
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that it has been considered to maintain the balance of number of domestic and foreign institutions in the country prior to giving in principal approval for establishment of foreign universities in the country;

(b) if so, the details thereof; and

(c) the average of balance in these educational institutions of both categories fixed at present?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) and (c) Do not arise.

Opposition to RTE Act from minority educational institutions

†4672. SHRI RAVI SHANKAR PRASAD:
SHRI SHIVANAND TIWARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that certain minority educational institutions have expressed opposition to the implementation of Right to Education (RTE) Act in the country;

(b) if so, the facts in this regard;

(c) the names of institutions that have so far registered their opposition to Government;

(d) the grounds on which this opposition is based; and

(e) Government's decision on this opposition?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) A number of Minority organizations including, *inter-alia*, Commission for Education and Culture, New Delhi, Association of Catholic Educational Institutions in U.P., Catholic Bishop's Conference of India, Kerala Catholic Federation, Kerala Catholic Bishop's Council, Andhra Pradesh Bishop's Council, Fatima Junior High School, Birabhanti, U.P., have represented that provisions under section 21 and 22 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, relating to the composition and functions of the School Management Committees, violate their rights under Article 30 of the Constitution of India. They have requested that all minority institutions be excluded from the requirement of constituting the School Management Committees.

†Original notice of the question was received in Hindi.